

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :

(a) Yes, Sir.

(b) The production of CBFS during the last three years is as under :

Year	Production (in TMTPA)
1993-94	33.3
1994-95	2.5
1995-96	14.6

(c) CBFS is mainly used as a feedstock by carbon black manufacturers. Since, it has become a free trade product, it is being released even to non-carbon black consumers who have genuine verifiable use for the same.

(d) Does not arise in view of (c) above.

#### IDSMT Scheme

2865. SHRI BHAGWAN SHANKAR RAWAT : Will the PRIME MINISTER be pleased to state :

(a) the total number of small and medium cities recommended by the Government of Uttar Pradesh for development under I.D.S.M.T. scheme;

(b) the number of cities out of these included in the scheme during 1994-95 and 1995-96; and

(c) the estimated employment generated under the scheme so far?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) From inception of the IDSMT Scheme in 1979-80 till 1996-97 (as on 9.12.1996) proposals for 73 towns conforming to IDSMT Scheme Guidelines have been received from the Government of Uttar Pradesh for coverage.

(b) Out of these 73 towns, 16 towns have been covered under the IDSMT Scheme during the last two years, i.e. 5 towns during 1994-95 and 11 towns during 1995-96.

(c) The estimated employment generated under the Scheme so far is 8837.44 lakh man-days.

[Translation]

#### Urban Infrastructure Basic Services

2866. SHRI BHAGWAN SHANKAR RAWAT : Will the PRIME MINISTER be pleased to state :

(a) the number of cities of Uttar Pradesh developed under Urban Basic Services for the poor people;

(b) the amount allocated for the purpose during 1994-95 and 1995-96 city-wise; and

(c) the details of the works undertaken in this regard city-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Twenty-five.

(b) and (c). The funds released and activities undertaken, city-wise, under the Programme of Urban Basic Services for the poor are not monitored at the Centre. However, a sum of Rs. 144.27 lakhs and Rs. 282.45 lakhs had been released as Central Share during 1994-95 and 1995-96 respectively to the Government of Uttar Pradesh for the Programme.

[English]

#### Public Grievances

2867. SHRI GEORGE FERNANDES : Will the PRIME MINISTER be pleased to state :

(a) the number of public grievances received on an average by the Prime Minister's Office per month;

(b) the number of such grievances redressed and those pending;

(c) the nature of these grievances;

(d) whether the Government propose to set up public grievances redressal machinery from the block level upwards; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) The average monthly number of petitions containing public grievances received in Prime Minister's Office (PMO) during the last 6 months has been 13,937. These include those received at the Grievances Cell in Prime Minister's Office from different sources and those presented to Prime Minister during tours and Janata Milan sessions.

(b) All the petition without exception are scrutinized by PMO and forwarded for appropriate action to the concerned authorities.

(c) Grievances mainly relate to unemployment, inadequate or poor civic amenities, financial assistance, law and order etc.

(d) and (e). In respect of grievances at the State and block level they are primarily to be looked into the redressed by State Governments. Individual State Governments have set up different types of grievances redressal machinery at various levels. Different Departments in the Government of India have set up different types of grievances redressal machinery at various levels. Different Departments in the Government of India have set up their own grievances redressal machinery at different levels.